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Declaration of Assets and Liabilities

Year 2024-2025

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I, RAKESH KUMAR, Son of Late BACHCHU RAM, aged 41 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Office Attendant (Sweeper) of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

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(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000/-	Radha kumari 1000/-	Karishma kumari	Karina Kumari	Karan
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	.3000/- (SBI SB A/c)	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Moter Cycle and PoloMoter Car	NIL	NIL	NIL	NIL
(vi)	Jwelry (give details of weight and value)	Gold 50 gm. Silver 250gm	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	T.V,FREEZE, Washing Machine	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets:</u>-

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self .	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(<i>i</i>)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	(1) 1361 sq Fit Gandhi Halt,near Neura,Patna (2) 783 sq Fit Near Shiwala ,Patna	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	. NIL	NIL	NIL .	NIL	NIL
	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

r. o.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 17-02-2025
a)	(i) Loans from Banks	10,00,000/- (SBI)	8,00000/-
	(ii) Loans from financial institutions	NIL	5,00007
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	
	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	

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(f) Ot	ther dues, if any	NIL	
Incon Perma	come Tax including surcharge [Also ate the assessment year upto which ne Tax Return filed. Give also anent Account Number (PAN)]	PAN-CQRPK0312G	
asses	Wealth Tax [Also indicate the sment year upto which Wealth Tax in filed.]		
propri	Sales Tax [Only in case of ietary business]		

C. Personal Detail:-

GPF/CPF/PRAN No. :- PTS/BLA-1354

Gender :- M (M/F)

Date of Birth :- 12/08/1984

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : X.T. S. 2.1. Ch. 1/12.....

Name of Employee : Rakesh Kumar

Place: PATNA Designation : Office attendant (Sweeper)
Date: ..17./02/2025 Department : Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.